## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.102/BB/201 7	-	For filing written subm- issions	Rule-7 of I&B	Alucast Auto Parts Ltd. Vs SBI

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
l	RANGANATHA CHENNA 9008208659	RESPONDENT (SBI)	C. Renjanthe.
	PAVAN V. 9740814460	Responder No. & CEARCL)	Pava V.
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	S. IM OUNGUL	alo, CBE. Delstor	Shriv
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PCS for petitioner is present. Counsel for respondent/SBI is also present. Counsel Shri Pavan V for R-2 M/s. Edelweiss Assets Reconstructions is present. No vakalat is filed for R-2 and no counter is also filed.

Heard both sides. The counsel for financial creditor/SBI has filed his written submission.

List it for orders on 04.01.2018.

MEMBER (T)

MEMBER (J)